

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 26319/2019

(Arising out of impugned final judgment and order dated 12-07-2019 in SA No. 31/2012 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

BHAGWAN DEEN (DEAD) THROUGH LRS

Petitioner(s)

VERSUS

LALTA PRASAD (DECEASED) THROUGH LR. SALIG RAM & ORS. Respondent(s)

Date : 11-09-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Pradeep Kant, Sr. Adv.
Mr. Rohit Kumar Singh, AOR
Mr. Shubham Kumar, Adv.
Mr. Simranjeet Singh Rekhi, Adv.

For Respondent(s) Mr. V.K.shukla, Sr. Adv.
Mr. Anurag Kishore, AOR
Mr. M.a.siddiqui, Adv.
Ms. Ritika Srivastava, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR